



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



No. R-16/(1)/2021-B AND CS(2)

Date: 2nd February 2021

To,

Shri Amit Khare
Secretary,
Ministry of Information and Broadcasting (MIB),
Shastri Bhawan.
New Delhi- 110001

Subject: TRAI's response to Ministry of Information and Broadcasting (MIB) back reference on TRAI's Recommendations dated 19.11.2014 on "Regulatory Framework for Platform Services" and MIB reference on TRAI's Recommendations on "Platform Services offered by DTH Operators" dated 13.11.2019.

Ref: TRAI's letter No. 21-4/2020-B&CS dated 7 December 2020.

Please refer to Ministry of Information and Broadcasting (MIB) letter No. N-45001/1/2020-DAS dated 23rd October 2020 on TRAI's Recommendations on "Regulatory Framework for Platform Services" dated 19.11.2014, wherein MIB has referred back TRAI's Recommendations dated 19.11.2014 on "Regulatory Framework for Platform Services" as per proviso to Section 11(1) of the TRAI Act 1997, for reconsideration of the recommendations.

2. Please also refer to (MIB) another letter no. that is N-45001/1/2020-DAS dated 23rd October 2020 on TRAI's Recommendations on "Platform Services offered by DTH Operators" dated 13.11.2019, wherein MIB has referred to TRAI's Recommendations on Regulatory Framework for Platform Services dated 19 November 2014 and TRAI's Recommendations on "Platform Services Offered by DTH Operators" dated 13.11.2019. Vide this second reference, MIB has proposed to adopt the certain recommendations, in respect of Platform Services offered by MSOs also by appropriately replacing the word "DTH" with "MSO" and requested TRAI to furnish its views on the above proposal.

3. As informed vide TRAI's above referred letter dated 7 December 2020, the Authority has considered both the above-mentioned letters together. In this regard, TRAI had issued a Consultation paper on 7 December 2020 on

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MIB back reference on TRAI's Recommendations dated 19.11.2014 on "Regulatory Framework for Platform Services" and MIB reference on TRAI's Recommendations on "Platform Services offered by DTH Operators" dated 13.11.2019 for comments of stakeholders.

4. After considering all comments received from stakeholders during consultation process and further analysis of the issues, the Authority has finalised its recommendations, which is enclosed herewith.

5. In keeping with the practice, a copy of this letter along with the response is being placed on the website of TRAI www.trai.gov.in.

This letter is issued with the approval of the Authority.

Encl: as above


(S. K. Gupta)
Secretary, TRAI